National Company Law Tribunal Allahabad Bench

CP NO 18/ND/2010

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: MACI Oraganics Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. ZAIN ABBAS Adv Pet.

2. Kuman Dhanaryer Adv Rsp. K. Dhanaryay

Order dated 21.02.2017 CP No. 18/ND/2010 MACI Organics Ltd

The parties are represented by their respective counsel. Mr. Kumar Dhananya, Advocate files Vakalat for respondent No.2. He requests some more time for receiving instructions from the respondent. In view of the above, further opportunity is granted. The case is listed for final hearing on 27.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)